

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

**NAME OF THE COMPANY: Mr. Rahul Gupta V/s. M/s. Cats Eye
Collections Pvt. Ltd. & Ors.**

SECTION: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present for the Petitioner:

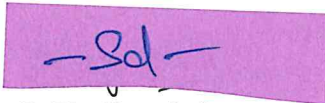
**Mr. R.K. Gupta, Ms. Swaralipi Deb Ray,
Mr. Sanat Garg, Advocates**

Present for the Respondent:

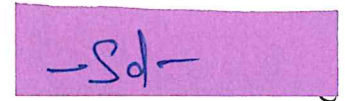
**Ms. Pooja M Saigal, Mr. P. Nagesh, Mr.
Akshay Gupta, Mr. Amit Kumar Yadav,
Advocates**

ORDER

Renotify this case along with connected matters for arguments on 25th March,
2020.



L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)